

public sector banks as on December 31, 1982.

(c) Under the accounting system followed in banks, there is an inherent time lag ranging from three months to six months between dates of inter-branch transactions and their reconciliation. However, the main reasons for older entries remaining unreconciled are attributable to various factors such as delay in submission of daily schedules by branches/incorrect compilation of the schedules, non-availability of certain old records and manual reconciliation in certain banks etc. Government and Reserve Bank of India are alive to the situation. Instructions have been issued for liquidating the arrears in a time bound programme. Bank have taken corrective steps, both organisational and operational, to improve the position. Many banks have resorted to mechanisation of the process of reconciliation work on an on-going basis and have sought the assistance of computer agencies for clearing the arrears. Special task forces have also been formed in certain banks at the Head Offices controlling offices with a view to expedite the reconciliation work.

Ex-Servicemen in Ordnance Factories

1725. SHRI ARUN KUMAR NEHRU : Will the Minister of DEFENCE be pleased to state :

(a) whether Ministry of Home Affairs and instructed ordnance Factories in May 1973 that all posts in ordnance Factories which can be held with advantage by ex-servicemen be indentified ;

(b) whether this was also emphasised during Liaison Officers Conference held in 1981 and 1982, if so, what action has been taken by Ordnance Factories in this regard ;

(c) whether Ordnance Factories have forecast their manpower requirement for selection of suitable ex-servicemen and their timely placement ; and

(d) what methodology has the Director General Resettlement in mind to discharge this onerous duty ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) In May 1979, Ministry of Home Affairs issued instructions to all

Central Ministries and Departments of Government of India to identify posts which can be held with advantage by ex-servicemen by virtue of their military experience.

(b) Yes, Sir. Some of the Ordnance Factories have already identified the posts. Instructions have been issued to others to complete speedily the process of identification.

(c) At present 10 per cent Group 'C' vacancies and 20 per cent Group 'D' vacancies are reserved for ex-servicemen. As per the existing instructions, the vacancies reserved for ex-servicemen in Groups 'C' and 'D' are to be notified to Zila Sainik Board/Rajya Sainik Board/Directorate General Resettlement as well as to Employment Exchange. This is being done. Projection of their requirements is also made to these authorities as and when vacancies arise in these groups.

(d) The Director General Resettlement would consolidate the requirements of the factories in consultation with the Ordnance Factories Board and would process the same in order to identify ex-servicemen meeting the qualitative requirements of jobs in time and earmark them for absorption in Ordnance Factories after obtaining their willingness in consultation with Rajya Zila Sainik Boards concerned.

Development and Improvement of Tourist Places in Rajasthan

1726. SHRI VIRDHI CHANDER JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Central Government have formulated any scheme for development and improvement of places of tourist attraction in Rajasthan ;

(b) if so, whether detailed information in this regard will be laid on the Table of the House ; and

(c) whether 'Keradu', an ancient architectural place of worship and pilgrimage in Barmer District will be selected for the development from the tourist point of view ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM